

CORAM:

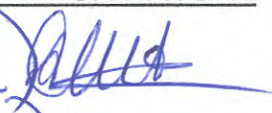

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017


NAME OF THE COMPANY Saxo India Pvt. Ltd.

SECTION OF THE COMPANIES ACT:391

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.)	Abhinav Thakur	Advocate	(For Petitioner)	
2.)	Abhishek Seth	Advocate	(For Petitioner)	

ORDER

Order reserved.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)

Dated: 20.2.2017  
(Vidya)